

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

Fifteenth Session

BULLETIN—PART II

July 22, 2019

No. 711

Consolidated List of Official Legislative Business

A consolidated List of Official Legislative Business transacted during the Fifteenth Session of the Fourteenth Kerala Legislative Assembly is given below :

Sl. No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
I. Laying of Bills Assented :			
1	The Kerala Co-operative Societies (Amendment) Bill, 2019 (Bill No. 178)	Shri Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswoms	The Bill received the assent of the Governor on February 14, 2019. The Bill as assented to by the Governor was laid on the Table by the Secretary on May 29, 2019 (Act 1 of 2019).
2.	The Kerala Appropriation (Vote on Account) Bill, 2019 (Bill No. 184)	DR. T. M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on February 21, 2019. The Bill as assented to by the Governor was laid on the Table by the Secretary on May 29, 2019 (Act 2 of 2019).

(1)	(2)	(3)	(4)
3	The Kerala Appropriation Bill, 2019 (Bill No. 180)	DR. T. M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on February 25, 2019. The Bill as assented to by the Governor was laid on the Table by the Secretary on May 29, 2019 (Act 3 of 2019).
II. Bill referred to Select committee and pending before the Legislative Assembly :			
1	The Kerala Metropolitan Transport Authority Bill, 2018 (Bill No. 103)	Shri A. K. Saseendran, Minister for Transport	The Bill was Published as Gazette Extraordinary on February 14, 2018 and was introduced in the Assembly on December 11, 2018. The Bill was referred to the Select Committee on December 11, 2018. The Select committee Report was presented on May 28, 2019.
III. Bills Passed :			
1	The Kerala Medical Education (Regulation and Control of Admission to Private Medical Educational Institutions) Amendment Bill, 2019 (Bill No. 192)	Smt. K.K. Shailaja Teacher, Minister for Health, Social Justice and Women and Child Development	The Bill was published as Gazette Extraordinary on May 24, 2019 and introduced in the Assembly on May 28, 2019. The Bill was referred to the Subject Committee XII on May 28, 2019. The Bill as reported by the Subject Committee was presented on May 29, 2019. The Bill was considered and passed on June 13, 2019.

(1)	(2)	(3)	(4)
2	The Kerala Appropriation (No. 2) Bill, 2019 (Bill No. 204)	DR. T. M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on June 27, 2019. The Bill was introduced in the Assembly on July 2, 2019 and passed on the same day.
3	The Kerala Appropriation (No. 3) Bill, 2019 (Bill No. 205)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on July 2, 2019. The Bill was introduced in the Assembly on July 4, 2019 and passed on the same day.
4	The Kerala Finance Bill, 2019 (Bill No. 185)	DR. T. M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on February 9, 2019 and introduced in the Assembly on February 12, 2019. The Bill was referred to the Subject Committee VIII for joint consideration with Subject Committees II, V, IX and XIV on June 28, 2019. The Bill as reported by the Subject Committee was presented on July 1, 2019. The Bill was considered and passed on July 4, 2019.

(1)	(2)	(3)	(4)
IV. Bills Published after Fourteenth Session and pending before the Fourteenth KLA :			
1	The Kerala Public Service Commission (Additional Functions as respects the Travancore-Cochin Medical Councils) Bill, 2019 (Bill No. 186)	Smt. K. K. Shailaja Teacher, Minister for Health, Social Justice and Women and Child Development	The Bill was published as Gazette Extraordinary on March 12, 2019.
2	The Kerala Plantation Tax (Repealing) Bill, 2019 (Bill No. 187)	Shri E. Chandrasekharan, Minister for Revenue and Housing	The Bill was published as Gazette Extraordinary on March 19, 2019.
3	The Kerala University (Alternate Arrangement Temporarily of the Senate and Syndicate) Bill, 2019 (Bill No. 189)	DR. K. T. Jaleel, Minister for Higher Education, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on May 14, 2019.
4	The Kerala Police (Amendment) Bill, 2019 (Bill No. 190)	Shri Pinarayi Vijayan, Chief Minister	The Bill was published as Gazette Extraordinary on May 17, 2019.
5	The Kerala Municipality (Amendment) Bill, 2019 (Bill No. 191)	Shri A. C. Moideen, Minister for Local Self Governments	The Bill was published as Gazette Extraordinary on May 21, 2019.

(1)	(2)	(3)	(4)
6	The Kerala Panchayat Raj (Amendment) Bill, 2019. (Bill No. 193)	Shri A. C. Moideen, Minister for Local Self Governments	The Bill was published as Gazette Extraordinary on May 25, 2019.
7	The Kerala Veterinary and Animal Sciences University (Amendment) Bill, 2019 (Bill No. 194)	Shri K. Raju, Minister for Forest, Animal Husbandry and Zoos	The Bill was published as Gazette Extraordinary on May 28, 2019.
8	The Kerala Anganawadi Workers' and Anganawadi Helpers' Welfare Fund (Amendment) Bill, 2019 (Bill No. 199)	Smt. K. K. Shailaja Teacher, Minister for Health, Social Justice and Women and Child Development	The Bill was published as Gazette Extraordinary on June 21, 2019.
9	The University Laws (Amendment) Bill, 2019 (Bill No. 200)	DR. K. T. Jaleel, Minister for Higher Education, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on June 21, 2019.
10	The University Laws (Amendment) (No. 2) Bill, 2019 (Bill No. 201)	DR. K. T. Jaleel, Minister for Higher Education, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on June 21, 2019.

(1)	(2)	(3)	(4)
11	The Kerala Madrasa Teachers' Welfare Fund Bill, 2019 (Bill No. 202)	DR. K. T. Jaleel, Minister for Higher Education, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on June 22, 2019.
12	The Kerala Municipality (Amendment) Bill, 2019 (Bill No. 203)	Shri A. C. Moideen, Minister for Local Self Governments	The Bill was published as Gazette Extraordinary on June 25, 2019.

C. JOS,
Secretary-in-charge.